

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [SAVEAIR INDIA PRIVATE LIMITED]

1.	NAME OF CORPORATE PERSON	SAVEAIR INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31/12/1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-NCT OF DELHI & HARYANA, MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1993PTC056699
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	816 ,DEVIKATOWER6,NEHRU PLACE, NEW DELHI-110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/03/2018
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RANJEET KUMAR VERMA CS-53,1ST FLOOR,ANSAL PLAZA,SECTOR-1,VAISHALI,GHAZIABAD-201010 RANJEET@RANJEETCS.COM 0120-4234198 IP REGISTRATION NO. 1700104564
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27/04/2018

Notice is hereby given that the SAVEAIR INDIA PRIVATE LIMITED has commenced voluntary liquidation on March 28, 2018.

The stakeholders of SAVEAIR INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before April 27, 2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ranjeet Kumar Verma

Liquidator

Date: 28/03/2018

Place: NEW DELHI